

MA/303/88

in

OA/518/87

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Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

6/4/1988

Heard Mr.P.K.Pancholi learned advocate for the applicant. Mr.J.D.Ajmera learned advocate for the respondent present. In this petition he seeks relief against apprehended demotion for which by ^{there is} neither any ground nor any ^{connection} action with the main case. Accordingly Miscellaneous Application rejected. With this order, MA/303/88 stands disposed of. Regarding early hearing Registry to take necessary action.

(P.H.Trivedi)
Vice Chairman

(P.M.Joshi)
Judicial Member

a.a.bhatt

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Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

13/6/1988

Mr.p.K.pancholi, learned advocate for the petitioner present. Mr.J.D.Ajmera learned advocate for the respondent states that this case along with similar cases from various Benches has been sought ^{be} ~~red~~ to transfer to the Principal Bench and he will make a statement about the orders regarding transfer for which he wants some time. Allowed 15 days time to ascertain the position. The case be posted on 4.8.1988 for final hearing.

(P.H.Trivedi)
Vice Chairman

(P.M.Joshi)
Judicial Member

a.a.bhatt

M.A./944/88

in

O.A./518/87

SK *B*
SK *GD*

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member

11/01/1989

Learned advocates Mr. M.R. Anand and Mr. J.D. Ajmera present. Misc. application for joining as party allowed. Applicant to carry out amendment. Registry to do the needful. With this order M.A./944/88 stands disposed of. In the meantime, the report be sent to the Principal Bench as directed by its order dated 16.12.1988.

(P H Trivedi)
Vice Chairman

(P M Joshi)
Judicial Member

*Mogera